

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-228(PB)/2017

IN THE MATTER OF:

One Up Trade Pvt. Ltd.

.....Petitioner

v.

M/s. AMR Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. Varadharajan
Hon'ble Member (J)

For the Petitioner(s): Mr. Ambuj Dixit & Mr. Yashvardhan, Advocates

For the Respondent(s):

ORDER

For order, see (IB)-02(PB)/2017

12.01.2018
Vineet